

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : BILASPUR

Original Application No.203/00344/2013

Bilaspur, this Wednesday, the 18th day of April, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Irshad Hussain Khan S/o I.H. Khan, aged about 63 years, R/o – 72
Sunder Nagar Raipur (C.G.) 494449, Retired I.F.S. Officer (Ex.-
D.F.O.) Dantewada (C.G.) **-Applicant**

(By Advocate – None)

V e r s u s

1. State of C.G. Acting through Principal Secretary, Forest Department, Government of Chhattisgarh, D.K.S. Bhawan, Raipur (C.G.) 492001.
2. The Conservator in Chief (Forest) Forest Government of Chhattisgarh, Raipur (C.G.) 492001.
3. The Additional Principal Chief Conservator of Forest Raipur, (C.G.) 492001.
4. The Accountant General, Chhattisgarh Raipur (C.G.) 492001.
5. Union of India through Secretary, Environment Forest Ministry, Paryavaran Bhawan, C.G.O Complex, Lodhi Road, New Delhi 110003. **- Respondents**

(Shri Vivek Verma for respondent No.5)

O R D E R

By Navin Tandon, AM.

This is a case of 2013. This O.A was earlier dismissed on 07.01.2014 for want of prosecution. However, the application for

restoration was allowed at the cost of Rs.500/- and the O.A was restored to its original number vide order dated 12.05.2015. It was observed on the hearing dated 07.11.2017 that there has been no representation on the part of the applicant for the last four occasions, viz; 14.07.2016, 23.01.2017, 18.04.2017 and 22.08.2017. However, in the interest of justice, one final opportunity was given to the applicant to be represented on the next date of hearing, failing which, the O.A was to be dismissed for want of prosecution.

2. A certified copy of the order sheet dated 07.11.2017 was issued to the applicant as well as counsel for the parties.

3. It is seen that the applicant has not been represented again on 21.02.2018 and on date. Therefore, we have no option but to dismiss this O.A for want of prosecution.

4. Accordingly, the O.A is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

am/-

(Navin Tandon)
Administrative Member